

India Pin Code Directory was last issued corrected upto 30-9-1980. The new edition of All India Pin Code Directory corrected upto 31-12-1982 has already been printed. This will be available for sale in the important post offices of the country very shortly.

Mini Hydel Projects of Orissa awaiting Approval of Central Government

3653. SHRI CHINTAMANI JENA : Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that some proposals for mini hydro projects have been sent by the Orissa Government for the approval of the Centre;

(b) if so, what are these projects with the estimated cost and production capacity of power generation;

(c) how many have been approved by the Centre and when; and

(d) the names of the projects still pending for approval and action taken by Government thereon ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) to (d) The Project Report of Potteru Mini Hydro-electric Project in Orissa (2×3 MW), costing Rs. 546 lakhs has been cleared by the Central Electricity Authority and recommended to the Planning Commission for inclusion in the State Plan. No other Mini/Small Hydro-Electric Scheme of Orissa is pending for approval.

Re-organisaiion of Different Agencies of Information and Broadcasting

3654. SHRI RAMAVATAR SHASTRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that a sdecision has been taken to re-organise different agencies of the Ministry;

(b) if so, the details thereof; and

(c) the benefits likely to be received as a result of re-organisation of these agencies ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No, Sir.

(b) and (c) Does not arise.

Production of Ration Card before Releasing L.P.G. Connection in Capital

3655. SHRI BHEEKHABHAI : Will the Minister of ENERGY be pleased to state:

(a) whether IOC propose to issue necessary instruction to its Agent for not insisting on production of Ration card before releasing L.P.G. connections;

(b) whether these agents on the consumre's inability to buy stove from them, insist on the production of the receipt of other proof in case the latter already holds such a stove that bears ISI mark;

(c) whether on failure to produce such proof, they insist on execution of an Affidavit; and

(d) what action he propose to take to save the consumers from harrassment by IOC agents and whether he will lay on the Table a copy of such instructions issued by the IOC to its agents ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) Indian Oil Corporation have already issued necessary instructions to its distributors in Delhi for not insisting on production of ration card before releasing LPG (cooking gas) connections.

(b) No, Sir. If prospective customers inform the distributor through a simple letter that he possesses an ISI approved gas stove in working condition, no further proff is necessary.